

working of the Council.

[Placed in Library. See No. LT-252/89 for (a) and (b)]

- (ii) (a) Twenty-third Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1988-89, together with the Auditor's Report and Accounts.

(b) Review by Government on the working of the Council.

[Placed in Library. See No. LT-253/89 for (a) and (b)]

- (iii) (a) Annual Administrative Report and Accounts of the Tobacco Board, Guntur for the year 1988-89, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Board.

[Placed in Library. See No. LT-190/89 for (a) and (b)]

I. Report and Accounts (1988-89) of the Artificial Limbs Manufacturing Corporation of India, Kanpur and related papers.

II. Report and Accounts (1988-89) of the Employee's State Insurance Corporation and related papers.

III. Memoranda re. Reports (1982-83 and 1983-84) of the Commission for Scheduled Castes and Scheduled Tribes.

IV. Notifications of the Ministry of Labour under the Mines Act, 1952.

V. Beedi Workers Welfare Fund (Amendment) Rules, 1989.

श्रम और कल्याण मंत्री (श्री राम विलास पासवान):
मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ—

- I. कर्मचारी अधिनियम, 1956 की धारा 61एक उप-धारा (1) के अधीन, निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) 1988-89 के वर्ष के लिए ऑटोफिशियल लिम्ब्स मैन्यूफैक्चरिंग कारपोरेशन आफ़् इंडिया, कानपुर का 16वां वार्षिक प्रतिवेदन और लेखे,

लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ii) करपोरेशन के कार्यकरण की सरकार द्वारा समीक्षा।

[पुस्तकालय में रखे गए। (i) और (ii) के लिए देखिए सं० एल० टी०-254/89]

II. कर्मचारी राज्य बीमा अधिनियम, 1948 की धारा 36 के अधीन, निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) 1988-89 के वर्ष के लिए कर्मचारी राज्य बीमा निगम का वार्षिक प्रतिवेदन।

(ii) 1988-89 के वर्ष के लिए कर्मचारी राज्य बीमा निगम के वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन।

[पुस्तकालय में रखी गई। (i) और (ii) के लिए देखिए सं० एल० टी०-46/89]

III. निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) 1982-83 के वर्ष के लिए अनुसूचित जातियों और अनुसूचित जनजातियों संबंधी आयोग के पांचवें वार्षिक प्रतिवेदन में अन्तर्विष्ट सिफारिशों पर की गयी विस्तृत कार्यवाही को दर्शाने वाला ज्ञापन। [पुस्तकालय में रखी गई। देखिए सं० एल० टी०-201/89]

(ii) 1983-84 के वर्ष के लिए अनुसूचित जातियों और अनुसूचित जनजातियों संबंधी आयोग के छठे वार्षिक प्रतिवेदन में अन्तर्विष्ट सिफारिशों पर की गयी विस्तृत कार्यवाही को दर्शाने वाला ज्ञापन। [पुस्तकालय में रखी गई। देखिए सं० एल० टी०-202/89]

IV. खान अधिनियम, 1952 की धारा 61-क के अधीन, श्रम मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):—

(i) खान (संशोधन) नियम, 1989 को प्रकाशित करने वाली सा० का० नि० सं० 707 (अ), दिनांक 21 जुलाई, 1989

(ii) धातु-उत्पादक खान (संशोधन) विनियम,

1989 को प्रकाशित करने वाली सां कां नि० सं० 818 (अ), दिनांक 6 सितम्बर, 1989. [पुस्तकालय में रखी गई। (i) और (ii) के लिए देखिए सं० एल० टी०-44/89]

- V. बीड़ी कर्मकार कल्याण निधि अधिनियम, 1976 की धारा 12 की उप-धारा (4) के अधीन बीड़ी कर्मकार कल्याण निधि (संशोधन) नियम, 1989 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सां कां नि० सं० 750, दिनांक 7 अक्टूबर, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गई। देखिए सं० एल० टी०-45/89]

Report (1988-89) of the National Institute of Health and Family Welfare, New Delhi and related papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILA-MANI ROURAY): I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1988-89.

(ii) Review by Government on the working of the Institute.

[Placed in Library. See No. LT-255/89 for (i) and (ii)]

Report and Accounts (1988-89) of various companies under the Companies Act, 1956.

SHRI M.S. GURUPADASWAMY: I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-209/89 for (a) and (b)]

- (ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-210/89 for (a) and (b)]

- (iii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-205/89 for (a) and (b)]

- (iv) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-211/89 for (a) and (b)]

- (v) (a) Eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-213/89 for (a) and (b)]

- (vi) (a) Eleventh Annual Report and